

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1992

ANSWERED ON:31.07.2015

Special Category Status to NE States

Biswas Shri Radheshyam;Chakravarty Smt. Bijoya;Subbareddy Shri Yerram Venkata

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Government proposes to withdraw the special category status of North-Eastern (NE) States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is any change in the funding pattern by the Government to the North-Eastern States including Assam and if so, the details thereof; and
- (d) whether 12th Finance Commission has recommended not to confer Special Category Status to any State; if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)

- (a)&(b):There is no proposal to withdraw the special category status of North Eastern States.
- (c): In the Union Budget 2015-16 (BE) certain schemes have been identified and listed under Category B of Statement 16 to be run with changed sharing pattern.
- (d): The 12th Finance Commission has not made any recommendation to not confer special category status to any State. However, the 14th Finance Commission has not made any distinction between Special and General Category States in the recommendation of horizontal distribution amongst the States.